

the Starred Question No. 683 on the 8th March, 1960 and state:

(a) whether investigations regarding the alleged accounts of Shri S. P. Jain with Banks in foreign countries have been finalised;

(b) if so, the result thereof; and

(c) the nature of action taken in this regard?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) No Sir, the investigations regarding the alleged dollar account of Shri S. P. Jain in U.S.A. are still in progress.

(b) and (c). Do not arise.

Water Supply Scheme for Collieries

*472. {
 Shri Rameshwar Tantia:
 Shri Ram Krishan Gupta:
 Sardar Iqbal Singh:
 Shri Pangarkar:
 Shri Subodh Hansda:
 Shri R. C. Majhi:
 Shri Nek Ram Negi:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 1177 on the 30th March, 1960 and state:

(a) whether the negotiations with Coal Mines Labour Welfare Fund Organisation about the extent of assistance to be given for the water supply scheme for Bokaro-Kargali-Kathara Group of collieries have since been concluded; and

(b) if so, the result thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No. The Coal Mines Welfare Commissioner has suggested integration of this scheme with a scheme that is being drawn up by the Government of Bihar in connection with the new steel plant at Bokaro. This is under the consideration of the National Coal Development Corporation.

(b) Does not arise.

Ex-Servicemen

*473. {
 Shri A. M. Tariq:
 Shri Ram Krishan Gupta:
 Sardar Iqbal Singh:
 Shri D. C. Sharma:
 Shri Hem Raj:
 Shri Bhakt Darshan:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 453 on the 29th February, 1960 and state:

(a) the progress so far made in regard to the question of temporary increase in the pension of ex-servicemen;

(b) when a final decision in this matter is likely to be taken; and

(c) the reasons for so much delay in taking a final decision?

The Minister of Defence (Shri Krishna Menon): (a) and (b). The matter is still under consideration by Government. Appreciable progress has been made, and a final decision is likely to be reached. The issues are many and complex and involve repercussions on New Code pensioners, who are not entitled to get temporary increase in pension.

(c) Detailed consideration of this problem involved examination and study of voluminous documents and large quantity of statistical data. This has inevitably entailed unavoidable delay.

Manufacture of Trucks and Tractors

*474. {
 Shri S. M. Banerjee:
 Shri Ajit Singh Sarhadi:
 Shri D. C. Sharma:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 459 on the 29th February, 1960 and state:

(a) what further progress has been made regarding the manufacture of trucks and tractors in Ordnance Factories;